

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 507  
ANSWERED ON 25<sup>TH</sup> JULY, 2024**

**ROAD PROJECTS IN TAMIL NADU**

**507 THIRU DAYANIDHI MARAN:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सड़क परिवहन और राजमार्ग मंत्री

**be pleased to state:**

- (a) the details of new road and highway projects being planned or considered for Tamil Nadu;**
- (b) the details thereof on the scope and objectives of these projects, including the specific routes or areas that will be developed or improved;**
- (c) the details of benefits the said projects will accrue to the local economy and communities in Tamil Nadu and the details of measures being taken to ensure minimal disruption to local residents and industries during the construction phase;**
- (d) the details of steps taken to ensure safety standards are maintained during and after the construction of these new roads and highways and new systems/measures proposed for enhancing road safety; and**
- (e) the manner in which the Government plans to engage with local communities and stake holders to gather feedback and address their concerns related to these projects?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a)&(b) At present, total of 71 nos. of highway projects for a length of 1604.48 km amounting to Rs. 46617.50 crore are at implementation stage. The scope of these projects broadly include capacity augmentation, construction of bypasses, bridges, underpasses, road safety works to enhance Level of Service (LoS), and to ensure better safety for the road users. Major projects have been undertaken on Eastern Coast Road from Mammallapuram to Puducherry, Walajapet to Andhra Pradesh/Tamil Nadu border, Vellakoil to Erode section, on Mettupalaym - Karantaka border section.**

**(c) Benefits from these projects include reduction in traffic congestion, travel time and vehicle operating cost and, generation of employment to local public. Measures covering traffic diversions on existing separate lanes as well as on existing local routes and various road safety measures are also undertaken to ensure minimum disruption to protect pedestrian and local users.**

**(d) Necessary measures like warning signages, barriers, cones etc. mandated as per codal provisions and Standard Operation Procedures (SOPs) are enforced during construction. The Detailed Project Reports for the projects are prepared which also includes all the safety provisions as part of approved works, in accordance with codal provisions.**

**(e) Detailed project Reports are prepared in consultation with the local government. Public hearings are also conducted on various proposals like new alignment, bypasses or underpasses. Further, Road Safety Audit and inspections are carried out to get concerns of local public and take required action as per received feedback.**

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